## CENTRAL ELECTRICITY REGULATORY COMMISSION 4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001 Ph: 23353503 Fax-23753923

Ref: Docket No. 50/GT/2012 Date: 1.6.2012

To,

Shri Ajay Kumar, Additional General Manager (Commercial) THDC India Ltd., Alakhnanda Bhawan, Pragatipuram, Bypass Road, Rishikesh-249201 Uttarakhand.

Sir,

Subject: Petition for approval of generation tariff of Koteshwar Hydroelectric Project (KHEP) (4x100 MW) for the period 1.4.2011 to 31.3.2014 - Request for extension of time.

Ref: Your letter No. THDC/RKSH/COMML/C-04/03/1195 on 17.5.2012

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With reference to your letter above on the said subject, I am directed to inform you that the time for submission of information/clarification in the above matter has been extended till 15.6.2012.

Yours sincerely, Sd/-B. Sreekumar Deputy Chief (Law)